

**List of Stakeholders in the matter of M/s. Gupta Infrastructure (India) Pvt. Ltd. - In Liquidation**

Sr No	Name of the Financial Creditor	Address	Claim On Account of	Previous Amount Claimed (Amount in Rs.)	Previous Amount Admitted (Amount in Rs.)	Revised Amount Claimed (Amount in Rs.)	Revised Amount Admitted (Amount in Rs.)	Status of Admitted /Rejected	Reason for Change in Admitted Amount from Claimed Amount	Secured/Unsecured	BoI Consortium	Security Interest	Security Interest Coverage	Revision in Entry
1	Bank of India	BSR CODE: 0220331 Nagpur Main Branch, Ground Floor, Bank of India Building, S.V. Patel Road., Nagpur - 440001 mcb.nagpur1@bankofindia.co.in	Debt Extended to Gupta Coal India Pvt. Ltd.	10,89,00,33,430.45	10,81,85,39,101.57	-	10,81,85,39,101.57	Partial	Difference in interest amount calculation	Secured FC	Consortium	<b>FOR SERIAL NUMBER 1 TO 8</b> A. 1st Pari-Passu charge over shop no. 2, 9 & 10, BMC office at Lower Ground Floor, Shop no. 106, 118 & 119 at First Floor, Shop no. 204A, 222, 223, 227A, Restaurant-1, Restaurant – 2, Banquet hall at Second Floor, Shop no. 339, office block at Third Floor. Admeasuring total carpet area of 35202.08 sq.ftts.  B. 2nd Pari-Passu Charge over the City Center Mall, Raipur except above Area and area under charge with L & T Infrastructure Finance Company Ltd as given in Note-4.		
2	Punjab National Bank	PAN: AAACP0165G Asset Recovery Management Branch, PNB House, Kings Way, Nagpur - 440001 bo6795@pnb.co.in	Debt Extended to Gupta Coal India Pvt. Ltd.	6,87,85,50,714.00	6,60,29,25,255.00	-	6,60,29,25,255.00	Partial	Error in calculation	Secured FC	Consortium	It may be noted that, in its claim in 'Form D', Reliance Commercial Finance Limited has annexed a copy of its 'Intervention Application' (IVA) no. IVA 52/2017 filed before the Hon'ble NCLT, Mumbai Bench. In the said IVA, Reliance Commercial has claimed that it had issued in-principle NOC on 8th Feb., 2012 for ceasing second charge on pari passu basis on the property mortgaged to it, subject to certain conditions. Further, it has claimed that since the stipulated conditions has not been fulfilled, it has revoked in-principle NOC on 16th July, 2016. Reliance Commercial has also annexed the order dated 24/01/2018 of the Hon'ble NCLT, Mumbai Bench on the above IVA, which reads as under: "In view of admission order already passed in CP 1397/2017, at the request of the Applicant's Counsel in IVA 52/2017, this application is hereby dismissed as withdrawn with liberty to proceed in accordance with law."		
3	IDBI Bank Ltd.	IDBI Tower, WTC Complex, Cuffe Parade, Mumbai 400005 pk.nanda@idbi.co.in ; bhagabat.patra@idbi.co.in ; rajiv.sharma@idbi.co.in	Debt Extended to Gupta Coal India Pvt. Ltd.	8,51,03,68,732.63	8,51,03,68,732.63	-	8,51,03,68,732.63	Full		Secured FC	Consortium	C. Corporate Guarantee of Corporate Debtor (i.e. Gupta Infrastructure (India) Pvt. Ltd.)		
4	Allahabad Bank	PAN: AACCA8464F Palam Road, Civil Lines, Nagpur - 440001 br.nag_nagpur_cl@allahabadbank.in	Debt Extended to Gupta Coal India Pvt. Ltd.	3,51,40,00,171.00	3,51,40,00,171.00	-	3,51,40,00,171.00	Full		Secured FC	Consortium			
5	Indian Overseas Bank	BSR CODE: 0272488 ARM Branch, C/o Indian Overseas Bank, regional Office, Nirmala Apartment, Amravati Road, nagpur - 10 job2537@iob.in ; 2920recovery@iob.in ; 3290cmd@iob.in ; recov@iobnet.co.in ; ncltcell@iob.in	Debt Extended to Gupta Coal India Pvt. Ltd.	2,68,83,94,522.13	2,68,83,94,522.13	-	2,68,83,94,522.13	Full		Secured FC	Consortium			
6	Union Bank of India	PAN: AAACU0564G Civil Lines Branch, Rabintra Nath Tagore road, Civil Lines, Nagpur - 440001 civillines@unionbankofindia.com	Debt Extended to Gupta Coal India Pvt. Ltd.	2,13,35,54,663.21	2,13,35,54,663.21	-	2,13,35,54,663.21	Full		Secured FC	Consortium	<b>FOR SERIAL NUMBER 1 TO 8</b> A. 1st Pari-Passu charge over shop no. 2, 9 & 10, BMC office at Lower Ground Floor, Shop no. 106, 118 & 119 at First Floor, Shop no. 204A, 222, 223, 227A, Restaurant-1, Restaurant – 2, Banquet hall at Second Floor, Shop no. 339, office block at Third Floor. Admeasuring total carpet area of 35202.08 sq.ftts.  B. 2nd Pari-Passu Charge over the City Center Mall, Raipur except above Area and area under charge with L & T Infrastructure Finance Company Ltd as given in Note-4.  It may be noted that, in its claim in 'Form D', Reliance Commercial Finance Limited has annexed a copy of its 'Intervention Application' (IVA) no. IVA 52/2017 filed before the Hon'ble NCLT, Mumbai Bench. In the said IVA, Reliance Commercial has claimed that it had issued in-principle NOC on 8th Feb., 2012 for ceasing second charge on pari passu basis on the property mortgaged to it, subject to certain conditions. Further, it has claimed that since the stipulated conditions has not been fulfilled, it has revoked in-principle NOC on 16th July, 2016. Reliance Commercial has also annexed the order dated 24/01/2018 of the Hon'ble NCLT, Mumbai Bench on the above IVA, which reads as under: "In view of admission order already passed in CP 1397/2017, at the request of the Applicant's Counsel in IVA 52/2017, this application is hereby dismissed as withdrawn with liberty to proceed in accordance with law."		
7	Vijaya Bank	BSR CODE: 0390408 Nagpur Main Branch, 93, 94, Central Avenue Road, Gandhibag, Nagpur - 440018 bm5013@vijayabank.co.in vb5013@vijayabank.co.in	Debt Extended to Gupta Coal India Pvt. Ltd.	1,28,16,56,124.56	1,28,16,56,124.56	-	1,28,16,56,124.56	Full		Secured FC	Consortium	C. Corporate Guarantee of Corporate Debtor (i.e. Gupta Infrastructure (India) Pvt. Ltd.)		

8	ICICI Bank Ltd.	CIN: L65190GJ1994PLC0210 12 Hemant Agrawal, Chief Manager,SSG, ICICI Bank Limited, ICICI Tower, Bandra Kurla Complex, Mumbai - 400051 shruiti.kumar@icicibank.com ; hemant.agrawal@icicibank.com ; kr.ashish@icicibank.com	Debt Extended to Gupta Coal India Pvt. Ltd.	1,35,34,26,801.90	1,35,34,26,801.90	-	1,35,34,26,801.90	Full		Secured FC	Consortium			
9	ICICI Bank Ltd.	CIN: L65190GJ1994PLC0210 12 Hemant Agrawal, Chief Manager,SSG, ICICI Bank Limited, ICICI Tower, Bandra Kurla Complex, Mumbai - 400051 shruiti.kumar@icicibank.com ; hemant.agrawal@icicibank.com ; kr.ashish@icicibank.com	Debt Extended to Gupta Coal India Pvt. Ltd.	2,21,16,02,077.04	2,21,16,02,077.04	-	2,21,16,02,077.04	Full		Secured FC		A. 1st Charge over the following area –  All the piece and parcel of property of lower ground floor inclusive of presently derived Unit Nos.- 1, 6, 7, 12, 15, 17, 18 and 19 at lower ground floor level of City Centre Mall, admeasuring total Carpet area – 95483.68 Sq. Ft  All the piece and parcel of property of Forth Floor inclusive of presently derived Office nos.- A, B, C, D, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413 admeasuring Carpet area – 48848.54 Sq. Ft. and intermediate level (Hotel Block) admeasuring 20919.51 Sq. Ft. at Fourth Floor level of City Centre Mall  All the piece and parcel of property at Fourth Floor Level (Hotel Block) of City Centre Mall located at Kh. No. 515, Devendra Nagar, Scheme No. 32, Raipur, Chattisgarh., admeasuring Carpet Area 20919.51 Sq. Ft  All constructed and situated at part of land admeasuring 23082 Sq. Mtr. (approx 5.70 Acre) situated at part of Survey No.- 515, of Village – Raipur Khas, P.H.No.- 106-A, and Survey No.- 117/2 & 136/1 of Village– Pandri, P.H.No.- 109, within Shahid Hemukalari Ward No.- 35 of MC, Raipur, City, Tehsil and District - Raipur (C.G.) together with the proportionate share in the common areas of the Mall and the right to use water closet, drainage, lavatories and other conveniences and facilities, amenities in or upon or pertaining to or connected to the said floors.  B. Corporate Guarantee of Corporate Debtor (i.e. Gupta Infrastructur (India) Pvt. Ltd.)		
10	SREI Infrastructure Finance Ltd.	CIN: L29219WB1985PLC0553 52 Room No. 12 & 13, 6A Kiron Shankar Roy Road, Kolkata - 700001 ganesh.bagree@srei.com ; sk.mail@srei.com ; som.verma@srei.com	Debt Extended to Gupta Coal India Pvt. Ltd.	1,02,19,24,262.00	1,02,19,24,262.00	-	1,02,19,24,262.00	Full		Secured FC		A. 1st Charge over the cash flows of Corporate Debtor by virtue of deed of hypothecation.  "The carpet area measuring about 57,229 Sq.ft on the Ground floor (super built up/chargeable area 74114.57 sq.ft.), and the carpet area measuring about 67,711 Sq.ft on the first floor (super built up/chargeable area 90555.63 sq.ft.) comprised in the City centre mall and Multiplex project at 515, Devendra Nagar, Scheme 32, Raipur, Chhattisgarh, together with all common facilities and amenities and common portions and accruing thereon.		
11	Srei Equipment Finance Limited	Plot No. Y10, Block EP, Sector V, Salt lake City, Kolkata-700091 shamik.roy@srei.com sumit.sharma@srei.com abhishek.verma@srei.com jaita.sarkar@srei.com	Debt Extended to Gupta Global Resources Pvt. Ltd.	74,86,84,575.00	74,28,43,261.00	-	74,28,43,261.00	Partial	Difference in interest amount calculation	Secured FC		The carpet area measuring about 63024 sq.ft. (super built up/chargeable area 88234 sq. ft.) on the second floor of the city centre mall and multiplex project at 515, Devendra Nagar, Scheme 32, Raipur, Chhattisgarh, together with all common facilities and amenities and common portions and accruing thereon."		
12	Srei Equipment Finance Limited		Debt Extended to Gupta Infrastructure (India) Pvt. Ltd.	2,11,33,73,345.00	2,09,34,51,900.00	-	2,09,34,51,900.00	Partial	Difference in interest amount calculation	Secured FC		A. 1st Pari-Passu Charge by way of Hypothecation of Movable Assets of the Gupta Infrastructur (India) Pvt. Ltd.		

13	L & T Infrastructure Finance Co. Ltd.	Brindavan, Plot No. 177, CST Road, Kalina, Santacruz - East, Mumbai - 400098 rapama.rawat@lifs.com sanjeev.choudhary@lifs.com rounakmaheshwari@lifs.com amit.gupta@lifs.com varundeepak@lifs.com tejasvinishirodkar@lifs.com	Debt Extended to Gupta Global Resources Pvt. Ltd.	1,06,04,72,758.00	1,05,33,29,107.01	-	1,05,33,29,107.01	Partial	Difference in interest amount calculation	Secured FC	A. 1st Exclusive charge by deposit of title deeds (constructive delivery) on specific property at Shop No 28A on ground floor admeasuring 14390 sq. feet, in City Center Mall, Raipur owned by the Gupta Infrastructur (India) Private Limited all constructed and situated at part of land admeasuring 23082 Sq. Mtr. (approx 5.70 Acre) situated at part of Survey No.- 515, of Village - Raipur Khas, P.H.No.- 106-A, and Survey No.- 117/2 & 136/1 of Village- Pandri, P.H.No.- 109, within Shahid Hemukulani Ward No.- 35 of MC, Raipur, City, Tehsil and District - Raipur (C.G.) together with the proportionate share in the common areas of the Mall and the right to use water closet, drainage, lavatories and other conveniences and facilities, amenities in or upon or pertaining to or connected to the said Floor.  B. Corporate Guarantee of Corporate Debtor (i.e. Gupta Infrastructur (India) Pvt. Ltd.)		
14	Tata Capital Financial Services Ltd.	11th Floor, Tower A, Peninsula Business Park, Ganpat Rao Kadam Marg, Lower Parel, Mumbai-400013 ashish.avasthy@tatacapital.com ravi.kabra@tatacapital.com venkatesh.kap@tatacapital.com shrinivas.kodiyal@tatacapital.com	Debt Extended to Gupta Corporation Pvt. Ltd.	93,96,99,020.00	93,57,13,691.00	-	93,57,13,691.00	Partial	Difference in interest amount calculation	Secured FC	1st Charge over the Shopping area on the first floor admeasuring 15334.50 sq.ft. (Shop No. 121) being the chargeable area available on the First Floor and the hotel block admeasuring 25,693.43 sq.ft. Including the passages/ corridors corresponding to the hotel block, being the chargeable area available on the Third Floor in the said mall situated on all that piece and parcel of land admeasuring 23,082 Sq.Mtrs. (Approximately 5.70 acres) situated at part of as per of Khasra No. 515, of village - Raipur Khas, P.H. No. 106A and Khasra No. 117/2, 136/1 of Village Pandri and Patwari Halka No. 109 within Shahid Hemukulani Ward No. 35 of Municipal Corporation Raipur City, Tehsil and District Raipur (C.G.)  1st Charge over the Shopping area on the first floor admeasuring 11546.03 sq.ft. (Shop No. 112B) being the chargeable area available on the first floor in the said mall situated on all that piece and parcel of land admeasuring 23,082 Sq.Mtrs. (Approximately 5.70 acres) situated at part of as per of Khasra No. 515, of village - Raipur Khas, P.H. No. 106A and Khasra No. 117/2, 136/1 of Village Pandri and Patwari Halka No. 109 within Shahid Hemukulani Ward No. 35 of Municipal Corporation Raipur City, Tehsil and District Raipur (C.G.)		
15	Reliance Commercial Finance Limited	Reliance centre, 6th Floor, South Wing, Off. Western Express Highway, Santacruz (East), Mumbai-400055 prosenjit.mahato@relianceada.com binay.mishra@relianceada.com	Debt Extended to Gupta Corporation Pvt. Ltd.	49,67,54,848.00	49,67,54,848.00	-	49,67,54,848.00	Full		Secured FC	1st Charge over the office block admeasuring 13119.27 sq.ft. and a portion of Hotel Block admeasuring 13272.72 sq.ft. (out of the total hotel block of 20919 sq.ft. respectively being the carpet area available on the Third Floor in the said mall.) situated at part of as per of Khasra No. 515, of village - Raipur Khas, P.H. No. 106A and Khasra No. 117/2, 136/1 of Village Pandri and Patwari Halka No. 109 within Shahid Hemukulani Ward No. 35 of Municipal Corporation Raipur City, Tehsil and District Raipur (C.G.)		
16	State Bank Of India	PAN: AAACS8577K Stressed Asset Management Branch II, Raheja Chambers, Ground Floor, B- Wing, Fress Press Journal Marg, Nariman Point, Mumbai-400021 sbi.15859@sbi.co.in	Debt Extended to Gupta Global Resources Pvt. Ltd.	1,04,13,96,117.53	1,04,13,37,404.98	-	1,04,13,37,404.98	Partial	Difference in interest amount calculation	Unsecured FC	Corporate Guarantee of Corporate Debtor		

17	Axis Bank	Axis Bank Ltd, Corporate office, Stressed asset department, 7th Floor, Bombay Dyeing Compound, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai-400025 rajul.bhargava@axisbank.com sanjeev.jalan@axisbank.com priyabrata.patra@axisbank.com	Debt Extended to Gupta Global Resources Pvt. Ltd.	1,16,06,53,853.98	1,15,61,14,550.44	-	1,15,61,14,550.44	Partial	Difference in interest amount calculation	Unsecured FC		Corporate Guarantee of Corporate Debtor		
18	Punjab National Bank	PAN: AAACP0165G Asset Recovery Management Branch, PNB House, Kings Way, Nagpur - 440001 bo6795@pnb.co.in	Debt Extended to Gupta Global Resources Pvt. Ltd.	52,54,73,344.00	52,54,73,344.00	-	52,54,73,344.00	Full		Unsecured FC		Corporate Guarantee of Corporate Debtor		
19	IDBI Bank Ltd.	IDBI Tower, WTC Complex, Cuffe Parade, Mumbai 400005 pk.nanda@idbi.co.in ; bhagabat.patra@idbi.co.in ; rajiv.sharma@idbi.co.in	Debt Extended to Gupta Global Resources Pvt. Ltd.	19,18,31,981.06	19,18,31,981.06	-	19,18,31,981.06	Full		Unsecured FC		Corporate Guarantee of Corporate Debtor		
20	Blue Star Limited	Ground Floor, Blue Star House, 9A Ghakhopar Link Road, Sakinaka Mumbai-400072	Supplier	1,72,51,044.00	1,26,77,865.13	-	1,26,77,865.13	Partial	Uncertified Bill amount not accepted. Error in total in Form D	Unsecured OC		NIL		
21	Raipur Development Authority/ Raipur Municipal Corporation	Bhakt Mata Parisar, New Rajendra Nagar, Raipur-492001 ceordaryp@gmail.com	Lessee	27,04,18,756.00	26,25,05,731.38	27,52,16,352.70	26,73,03,328.09	Partial	Difference on account of calculation of lease rent and interest	Unsecured OC		NIL		Yes. On account of revised documents submitted w.r.t. GST on ground rent. Also Ground rent for FY 18-19 fully admitted

22	Principal Commissio ner, CGST & Central Excise	GST Building, Dhamtari Road, Tikrapara, Raipur, (Chhatisgarh) - 492001	Tax Authority	27,51,08,689.00	27,51,08,689.00	30,23,49,199.00	21,19,41,933.35	Partial	Unsecured OC	NIL		in claim are on account of some amount of GST already paid and later identified . Also, revised claim filed by GST dept vide letter dtd. 01.12.202 0. Also, GSTR-3B could not be filed from the start of CIRP Period i.e. Feb- 18 till the end of CIRP period and
<b>Total</b>				<b>49,32,46,29,830.49</b>	<b>48,92,35,34,084.04</b>	<b>57,75,65,551.70</b>	<b>48,86,51,64,925.10</b>					